

SPECIAL BENCH

ITEM NO.125

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (CAA) No.03/ALD/2024 IN CA (CAA) No.10/ALD/2022
(Second Motion)

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI UMESH KUMAR SHUKLA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 6th June, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	BHALLA OVERSEAS PVT. LTD. WITH BHALLA SPORTS PVT. LTD.
UNDER SECTION	230/232 OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

- Sh. Divesh Goyal, CS : *For the Petitioner Companies*
- Sh. Ajit Kr. Singh, AOL : *For the O.L., Alld.*
- Sh. Anurup Dutta, Proxy for
Sh. Shivendra Bahadur Singh, CGSC : *For the RoC*
- Sh. Niraj Kumar Singh, Adv. : *For the I.T. Deptt.*

ORDER

Ld. Counsels representing their respective parties are present.

- 1.** The reports on behalf of the ROC/ RD have already been filed.
- 2.** Ld. Counsel representing the Income Tax Department seeks two weeks' time to file its report.
- 3.** Let the needful be done within the aforesaid stipulated period positively, with an advance copy to be supplied to the opposite side.
- 4.** Let the matter be adjourned for further hearing on 18th July, 2024 before the Regular Bench.

-Sd-

**(Umesh Kumar Shukla)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

6th June, 2024

*Kavya Prakash Srivastava
(Stenographer)*